OFFICE ORDER

In terms of provisions contained in Section 5(2) of the Right to Information Act, 2005. Ms Nidhi A. Prajapati, Junior Technical Assistant is hereby designated as Assistant Central Public Information Officer (ACPIO) in respect of office of the Central Registration Centre (CRC), Manesar with immediate effect and until further orders.

(Lakshmi Prasad Kolla)
Registrar of Companies,
Central Registration Centre (CRC), Manesar

To,

Ms Nidhi Prajapati, JTA, CRC, Manesar

Copy to:-
1. First Appellate Authority under RTI Act, 2005, Central Registration Centre, Manesar.
2. CPIO, Central Registration Centre, Manesar.
3. Shri K.V.R. Murty, Joint Secretary to Govt. of India, Ministry of Corporate Affairs, 5th Floor, ‘A’ Wing, Shastri Bhawan, New Delhi-for kind information.
4. E-Governance Cell with a request to upload the office order under the RTI column on the website of Ministry.
5. Shri Arvind Jingar, JTA, CRC, Manesar.